

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 691/2020 in C.A. No. 262/2020

VEDANTA LTD.

Petitioner(s)

VERSUS

R. N. MOHAPATRA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.117588/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.117575/2020-PERMISSION TO FILE APPLICATION FOR DIRECTION, IA No. 72741/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 4041/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 37806/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 4040/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 12-04-2022 This petition was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. A.N.S. Nadkarni, Sr. Adv.
Mr. P. S. Sudheer, AOR
Mr. Ninad Laud, Adv.
Mr. Udayan Varma, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Shruti Jose, Adv.
Ms. Ananyaa Mazumdar, Adv.

For Respondent(s) Mr. K.K. Venugopal, AG
Dr. Kedar Nath Tripathy, AOR
Ms. Suhasini Sen, Adv.
Mr. Bhuvan Raj, Adv.
Mr. Raghunath Pathak, Adv.
Mr. R.N. Mohapatra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the Contempt Petition on 19 April 2022 at 3.30 pm before this Bench.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER